Annexure – 5

Name of the corporate debtor: Kapasi Infracon LLP;

Date of commencement of CIRP: 04/09/2023; List of creditors as on 22/11/2023;

List of operational creditors (Workmen)

5. N	Name of authorise d represen tative, if any	Name of Work men	Details of claim received		Details of claim admitted					Amount of conti- ngent claim	Amount of any mutual dues, that may be set off	Amount of claim under verifica- tion	Amoun t of Claim not admitt ed	Rema rks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by the guarantee	Wheth er related party?	% of voting share in CoC, if applica ble				Cu	
			-		-	-	-	-	-	-	-		-	- -
	-		-		•	•	-				-			-

